

BEFORE THE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI

Application No. 85 of 2015 (SZ)
and
M.A.Nos.174 of 2016 and 232 of 2016 (SZ)

Applicant(s)
Dr. Lubna Sarwath
Co-Convenor
Save Our Urban Lakes
Hyderabad

Respondent(s)
Vs. The State of Telangana, rep. by its
Secretary to Government, Telangana
Secretariat, Hyderabad-500022
and 3 others

Legal Practitioners for Applicant(s)
Mrs.Rema Smrithi

Legal practitioners for respondent(s)
Smt. Yasmeen Ali for R-1
Mr.D. Srinivasan for R-2
Mr. T. Sai Krishnan for R-3 and R-4

| Note of the Registry | Orders of the Tribunal |
|----------------------|--|
| Order No. 38 | <p>Date: 14th November, 2017</p> <p><u>Application No.85 of 2015 and M.A. Nos. 174 and 232 of 2016:</u></p> <p>Mrs. Rema Sminithi, the learned counsel submitted that she has already filed fresh vakalat for the applicant before the Registry. The Registry is directed to change the name of the counsel for the applicant in the cause list, if the vakalat is filed.</p> <p>The application is listed for final arguments.</p> <p>List the matter for final arguments on 19.12.2017.</p> <p>.....J.M. (Justice M.S. Nambiar)</p> <p>.....E.M. (Shri P.S. Rao)</p> |